

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

TP No. 110/CTB/2019CP (CAA) No.285/MB/2017

IA (Companies Act) No. 12/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Samruddhi Savings & Investment India Ltd. -Vs- Creditors/Depositors of Samruddhi Savings & Investment India Ltd. Indusind Bank Ltd. -Vs- Siddhi Agro Foods Pvt. Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Neelesh Gaidhanee, Adv.

Mr. D. N. Mishra, Adv. (For RBI)

For Respondent (s)

:

ORDER

Ld. Counsel, Mr. Neelesh Gaidhanee, appearing for R3. Ld. Counsel, Mr. Mr. D. N. Mishra, appearing for RBI. Respondent counsel wants two weeks' time to file reply. Matter adjourned to 19.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)